

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 10.01.2024

COURT OF REGISTRAR
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For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 150 of 2024 in Comp. App. (AT) No. ___ of 2024	Anoop Sharma Vs. Ascent Air Pvt. Ltd. & Ors.	Upamanyu Sharma
2.	I.A. No. 151 of 2024 in Comp. App. (AT) No. ___ of 2024	Anoop Sharma Vs. Ascent Etechnologies Pvt. Ltd. & Ors.	Upamanyu Sharma
3.	I.A. No. 152 of 2024 in Comp. App. (AT) No. ___ of 2024	Anoop Sharma Vs. Acumen Overseas Pvt. Ltd. & Ors	Upamanyu Sharma
4.	I.A. No. 153 of 2024 in Comp. App. (AT) No. ___ of 2024	Anoop Sharma Vs. Concorde Cargo Pvt. Ltd. & Ors.	Upamanyu Sharma
5.	I.A. No. 155 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Department of State Tax Vs. Dar Media Pvt. Ltd. & Anr.	Shwetal Shepal
6.	I.A. No. 156 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Naman Infradevelopers Pvt. Ltd. Vs. Metcalf Properties Pvt. Ltd.	Rishi Sood
7.	I.A. No. 166 of 2024 in Comp. App. (AT) (Ins) No. ___ of 2024	Promita Arora Vs. Maya Gupta, RP for Kriarj Entertainment Pvt. Ltd. & Ors.	Sneha Botwe
8.	I.A. No. 207 of 2024 in Comp. App. (AT) No. ___ of 2024	CA Apoorve Bansal Vs. National Financial Reporting Authority	Tushar Sharma

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